

ITEM NO.MM-10B

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3439/2012

(From the judgement and order dated 20/12/2011 in WP
No.2320/2011 of The HIGH COURT OF JUDICATURE AT BOMBAY)

VASANTLAL N SANGHAVI & ORS. Petitioner(s)

VERSUS

SPL.LAQ OFFICER & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for
interim relief and office report)

Date: 31/01/2012 This Petition was called on mentioning today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr.Shyam Diwan, Sr.Adv.
Mr.Siddharth Bhatnagar, Adv.
Mr.Pawan Kr.Bansal, Adv.
Mr. T. Mahipal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the matter on the date notified.

(G.V.Ramana)
Court Master

(Sharda Kapoor)
Court Master